

**Linking of NPR data with Aadhaar**

402. SHRI DEREK O' BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government plans to link the National Population Register (NPR) data with the data stored in the Aadhaar database;

(b) if so, the details thereof and reasons therefor;

(c) under what provisions of the law, will this linking of data be carried out, the details thereof;

(d) to what extent the Aadhaar data can be used on being linked with the NPR data, the details thereof; and

(e) in what ways NPR is different from Census, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) In pursuance of Sub-rule (4) of Rule 3 of the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003, framed under the Citizenship Act, 1955, Central Government decided to prepare and update the population register during April to September, 2020 along with Houselisting and Housing Census throughout the country except Assam for collection of information relating to all persons usually residing in village or town. Aadhaar number under the National Population Register (NPR) is collected voluntarily.

(e) Census of the population of India is conducted under the Census Act, 1948 whereas the NPR is updated under the Citizenship Act, 1955.

**Protests against Citizenship Amendment Act, 2019**

403. SHRI DEREK O' BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many protests were held to oppose the Citizenship Amendment Act, 2019;

(b) how many deaths have occurred as a result of these protests;

(c) the details thereof, including the age and city of the deceased persons;